

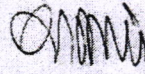
Sub: Advertisement for Delhi Higher Judicial Service Examination 2022

Sir/Madam,

Please find enclosed herewith a copy of the Advertisement for Delhi Higher Judicial Service Examination 2022 whereby applications have been invited for filling up the vacancies in Delhi Higher Judicial Service under 25% direct recruitment quota. It is requested that the same may kindly be given wide publicity and be also displayed on the Notice Boards of your High Court and the Courts subordinate to your High Court and the Bar Associations within the jurisdiction of your High Court.

Encl.: As above.

Yours faithfully,



(Manoj Jain)  
Registrar General

**PUBLIC APPOINTMENTS**  
**HIGH COURT OF DELHI : NEW DELHI**  
(website :[www.delhihighcourt.nic.in](http://www.delhihighcourt.nic.in))

**DELHI HIGHER JUDICIAL SERVICE EXAMINATION – 2022**

(AS PER THE DELHI HIGHER JUDICIAL SERVICE RULES, 1970 AS AMENDED UP TO 08.02.2022)

HIGH COURT OF DELHI invites online applications from eligible candidates for filling up 45 **vacancies** (43 existing vacancies & 02 anticipated vacancies) by way of direct recruitment in Delhi Higher Judicial Service by holding Delhi Higher Judicial Service Examination in three successive stages:-

- (i) Delhi Higher Judicial Service Preliminary Examination (Objective type with 25% negative marking) for selection for the Mains Examination (Written); and
- (ii) Delhi Higher Judicial Service Mains Examination (Written) for selection of candidates for calling for Viva-Voce.
- (iii) Viva-Voce

The Delhi Higher Judicial Service Preliminary Examination (Objective type) referred to above, will be held on **Sunday, the 20<sup>th</sup> March, 2022 (11 AM to 1 PM)**.

The scale of the pay of members of Delhi Higher Judicial Service is **Rs.131100-216600 in level 13A of matrix of 7<sup>th</sup> CPC Revised Corresponding Pay Matrix and Pay Level**.

The qualifications for direct recruits shall be as follows:-

- (1) must be a citizen of India.
- (2) must have been continuously practising as an Advocate for not less than seven years as on the last date of receipt of applications, i.e., 12.03.2022.
- (3) must have attained the age of 35 years and have not attained the age of 45 years on the 1<sup>st</sup> day of January of the year in which the applications for appointment are invited, i.e., 01.01.2022.

The candidates shall submit their applications online only in the prescribed format through the official website of High Court of Delhi i.e. [www.delhihighcourt.nic.in](http://www.delhihighcourt.nic.in) as per schedule of dates, given below:

Date and Time of Commencement for creation of New Log In and filling Online Application Form	25.02.2022 (10:00 AM)
Last Date and Time for filling Online Application Form and/or making payment through Debit Card/Internet Banking	12.03.2022 (10:00 PM)

The **fees (non-refundable)** in the sum of Rs.1000/- for General Category candidates and Rs.200/- for reserved category [Scheduled Caste / Scheduled Tribe / Persons with Disabilities (identified disabilities)] candidates should be paid through Debit Card/ Internet Banking.

The candidates can take printout of application form and keep it for future reference. **They should not send the printout of the online application form to the High Court of Delhi.**

The category wise break up of vacancies to be filled is as under:-

Category	Break up of Vacancies		Total No. of vacancies
	Existing	Anticipated	
General	30	02	32
SC	07	00	07
ST	06	00	06
<b>TOTAL</b>	<b>43</b>	<b>02</b>	<b>45</b>

Note 1: Out of the aforesaid 45 vacancies, the reservation for PwD candidates shall be as follows:

Category	Vacancies
PwD (Blind and Low Vision)	02
PwD (Specific Learning Disability) and PwD (Multiple Disabilities involving Blindness and low vision, one arm, one leg, both legs, leprosy cured, dwarfism and acid attack and specific learning)	01
<b>Total</b>	<b>03</b>

Note 2: In view of Gazette notification dated 04.01.2021, the disabilities for which the post of Judicial Officer has been identified as suitable are as under:

- i. Blindness, Low Vision;
- ii. One Arm, One Leg, Both Legs, Leprosy Cured, Dwarfism, Acid Attack Victims;
- iii. Specific Learning Disability;
- iv. Multiple Disabilities involving aforesaid disabilities.

Note 3: Number of vacancies is subject to change.

The candidates applying for the examination should ensure that they fulfill all the eligibility conditions for admission to the examination. Their admission at all the stages of examination for which they are admitted by this Court viz. Preliminary Examination (Objective type), Mains Examination (Written) and the Viva-Voce shall be purely provisional, subject to their satisfying the prescribed eligibility conditions. The question of eligibility would be thoroughly examined at the subsequent stage. If on verification at any time before or after the Preliminary Examination (Objective type), Mains Examination (Written) and the Viva-Voce, it is found that they do not fulfill any of the eligibility conditions, their candidature for the examination shall stand cancelled without any notice or further reference.

Details regarding Preliminary Examination (Objective type), Mains Examination (Written), Viva-Voce, eligibility, relaxation in marks and other general terms and conditions applicable to the candidates are given in the Instructions available on the online portal, link for which would be available on the website of High Court of Delhi i.e. [www.delhihighcourt.nic.in](http://www.delhihighcourt.nic.in). Candidates are advised to go through the Instructions as well as the Delhi Higher Judicial Service Rules, 1970 (as amended up to 08.02.2022) before filling up the application form.

Sd/-  
(MANOJ JAIN)  
REGISTRAR GENERAL  
23.02.2022